NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/452/ (IB)/2017

NAME OF THE PETITIONER(S)

: STAR BOXES INDIA PVT LTD

NAME OF THE RESPONDENT(S)

: MOHAN BREWERIES & DISTELLERIES LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

HEMA SHANKAR

Coursel for Petitioner

dendanter

FOR ANIRUDH KRIGHNAN

11. KARUNA KARAN

For Mohan Brewerics & Distillerial LIL

Count for Repords.

M

<u>ORDER</u>

Counsel for petitioner present. Proxy representing counsel for respondent present and stated that the senior counsel could not attend before the Tribunal today due to personal inconvenience and prayed time for making submissions. Time extended at request of both the counsel for making submissions. Put up on 03.11.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)

bc